

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 4830
(TO BE ANSWERED ON 24.03.2021)

VACANCIES IN GOVERNMENT

4830. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of vacancies in IAS, IPS and allied cadres and services in various Ministries/Departments of Central and State Governments;
- (b) the updated status of action taken by the Government to fill up the said vacancies; and
- (c) whether Government is working out a strategy by which recruitment process for such a high level position is completed in a time bound manner; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a): Data regarding vacancies in Civil Services is maintained by respective Cadre Controlling Authorities including the State Governments. The Department of Personnel & Training is the Cadre Controlling Authority for Indian Administrative Service (IAS) and Ministry of Home Affairs is the Cadre Controlling Authority for Indian Police Service (IPS). As on 01.01.2020, the vacancies in IAS and IPS are as under:

Service	Cadre Strength	Authorized Strength	In Position	Vacancy
IAS	RR Quota	4661	3719	942
	Promotion Quota	2054	1486	568
	Total	6715	5205	1510
IPS	RR Quota	3452	2992	460
	Promotion Quota	1530	1082	448
	Total	4982	4074	908

(b) to (d): Filling up of the vacancies is a continuous process. It is the endeavor of Central Government to fill up vacant posts expeditiously. The Union Public Service Commission (UPSC) conducts Civil Services Examination (CSE) for filling up of vacancies on direct recruitment basis in IAS, IPS and other allied Services every year. Each Cadre Controlling Authority intimates to UPSC the vacancies to be filled up in the respective Services through CSE every year through direct recruitment mode. In Promotion Quota too, prompt actions are being taken for holding of Selection Committee Meetings timely for appointment by Promotion of State Civil Service and State Police Service Officers to IAS and IPS respectively; as well as for appointment by Selection of Non-State Civil Service Officers to IAS.

For IAS, as per the recommendations of Baswan Committee and with the approval of the Competent Authority, 180 IAS officers are recruited through CSE each year since CSE-2012. For IPS, 150 Officers have been recruited through CSE each year since CSE-2009, which has been further increased to 200 since CSE-2020.
